

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. C.P. 998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.08.2018**

NAME OF THE PARTIES: Devendra Sharma

v/s.

Piramal Glass Ltd.

SECTION 241-242 of Companies Act, 2013.

ORDER

Counsel for both sides present and request time. There is no representation on the side of the Corporate Debtor. Time granted. List this matter on 28.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)